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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 82/13	TP 53/16	For hearing	397/ 398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	MEHUL KOTHARI O/B AZB & PARTNERS PH: 9663434230	PETITIONER	
2.	S. R. TEJAS for Duo Associates 9884121144	R 2-8	
3.	Varsha Shivnagowda Keyphone Partners 080-41135813	R1	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Respondent 2 to 8 reported that, copy of Application questioning the maintainability of the Company Petition has filed as original petition was not traced in the record. So the Application is reconstructed in place of original application. Copy of application filed by the Respondent is to be treated as reconstructed Application. Registry to verify whether objections are filed for the said Application. Registry is directed to number the copy of the Application and list it on the next date of hearing. Matter is listed on 24/01/2018.


Member (T)


Member (J)